OFFICE OF THE CITY CIVIL COURT AT CALCUTTA

2 & 3, Kiran Shankar Roy Road, Kolkata - 700 001

As per resolution of the Full Court meeting held on 27th September, 2016, the following holidays for the year 2017 have been prescribed for the City Civil Court at Calcutta.

Name of Holidays	English Dates	Days of the week	Number of days
Netaji's Birthday	January 23 rd	Monday	1 day
Republic Day	January 26 th	Thursday	1 day
Sree Panchami and Second day of Sree Panchami	February 1st & 2nd	Wednesday & Thursday	2 days
Shivratri	February 24 th	Friday	1 day
Holi	March 13 th	Monday	1 day
Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar /Good Friday	April 14 th	Friday	1 day
Bengali New Year's Day / Easter Saturday	April 15 th	Saturday	1 day
May Day	May 1st	Monday	1 day
Rabindranath's Birthday	May 9 th	Tuesday	1 day
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Janmastami	August 14 th	Monday	1 day
Independence Day	August 15 th	Tuesday	1 day
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Annual Vacation (Including Mahalaya, Durga Puja, Muharram, Gandhi Birthday, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	September 19 th To October 21 st	Tuesday To Saturday	33 days
Guru Nanak's Birthday and Parswanath's Rathajatra	November 4 th	Saturday	1 day
Fateha-Duaz-Daham	December 2 nd	Saturday	1 day
X-Mass Vacation	December 25 th to 30 th	Monday To Saturday	6 days

- Note 1: Public Holidays on account of New Year's Day (January 1st), Dol Jatra (March 12th) fall on Sunday and Good Friday (April 14th) and Birthday of Dr. B. R. Ambedkar (April 14th) coincides with the Executive Holiday on account of Chaitra Sankranti. Executive Holidays on account of Easter Saturday (April 15th) coincides with the Public Holiday on account of Bengali New Year's Day. Traditional Court Holiday on account of Jagaddhatri Puja (October 29th) falls on Sunday.
- **Note 2**: If any of the Muslim Festivals notified above does not fall on the day notified, Muslim officials and employees of the City Civil Court, Calcutta may be granted holiday on the day on which the festival is actually observed in addition to the holiday on the day notified.
- Note 3: Sectional holiday on account of Mahabir Jayanti (April 9th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 14th) coincides with the Chaitra Sankranti /Good Friday. Sectional holiday on account of Buddha Purnima (May 10th) may be granted for Buddhist Employees. Sectional Holiday on account of Sab-e-Barat (May 12th) may be granted to the Muslim community. In West Bengal, all Officials, Suitors and Witnesses who profess the Brahmo faith may be granted, when possible, 3 (three) days' holidays on account of Maghotsav one day before and one day after that date.
- **Note 4**: Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.
- **Note 5**: All 2nd and 4th Saturdays of the months have been declared as holidays for the Subordinate to the High Court in West Bengal Vide F.C. Resolution dated 06.08.92.